

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO- 899
ANSWERED ON- 14/12/2022

ENCROACHMENT ON NATIONAL HIGHWAYS

899. SHRI GHANSHYAM TIWARI

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of cases of encroachment registered on National Highways during the last two years, State-wise details thereof;
- (b) whether the State Government of Rajasthan has proposed any plan to remove encroachment from National Highways in the State;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The number of cases of encroachment registered on National Highways state wise during the last two years is annexed.
- (b) No, Sir.
- (c) Does not arise.
- (d) Does not arise.

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 899 ANSWERED ON 14TH DECEMBER, 2022 ASKED BY SHRI GHANSHYAM TIWARI REGARDING ENCROACHMENT OF NATIONAL HIGHWAYS.

S.No	State	No. of cases of encroachment Registered on National Highways during the last two years
1	Andhra Pradesh	47
2	Arunachal Pradesh	-
3	Assam	-
4	Andaman and Nicobar	-
5	Bihar	-
6	Chhattisgarh	109
7	Chandigarh	-
8	Dadra and Nagar Haveli and Daman and Diu	-
9	Delhi	-
10	Goa	-
11	Gujarat	2688
12	Haryana	90
13	Himachal Pradesh	271
14	Jharkhand	-
15	Jammu and Kashmir	2
16	Karnataka	297
17	Kerala	-
18	Lakshadweep	-
19	Ladakh	-
20	Madhya Pradesh	2084
21	Maharashtra	4
22	Manipur	-
23	Meghalaya	163
24	Mizoram	33
25	Nagaland	143
26	Odisha	-
27	Punjab	229
28	Puducherry	-
29	Rajasthan	1393
30	Sikkim	-
31	Tamil Nadu	83
32	Telangana	96
33	Tripura	-
34	Uttar Pradesh	191
35	Uttarakhand	-
36	West Bengal	-
